NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.11.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.100/9/HDB/2017
NAME OF THE COMPANY	
	Ksheeraabad Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	
	Vijay Nirman Company Pvt Ltd
NAME OF THE RESPONDENT(S)	
	Ksheeraabad Constructions Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R.S. Manasa	Counsel	9493798127	7
Su.			

Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
Count	9885129028	A CONTRACTOR
		402512900

Heard Ms.R.S.Manasa, learned counsel for the petitioner and Mr.Sushanth Reddy, learned counsel for the Respondent.

Learned counsel for the Respondent has filed the order of the Hon'ble High Court at Hyderabad for the State Telangana and the State of Andhra Pradesh & Telangana in WP MP No.39111/2017 dated 22.09.2017

Post the case on 03.01.2018.

Member (Technical)

Member (Judicial)